

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 314
IA-4681/2022
In
IB-1413(ND)/2018

IN THE MATTER OF:

M/s. RSP Stamping Industries
Vs
M/s. Associated Appliances Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 11.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : CMA Sandeep Kr Bhatt
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-4681/2022:-

This matter was listed for clarification.

The final report filed by the Applicant is on record.

Ordered accordingly.

**Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

**Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**